

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.319
IA-5701/21, 5702/21, 5703/21, 5704/21 in
IB-1066 /ND/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers (P) Ltd

..FINANCIAL CREDITOR

.RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 15.2.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the CD/respondent :

For the RD :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 23.2.2022.



(Madhu Narula)
Court Officer